

(c) the reasons for the delay in allowing these mills to work; and

(d) how long it will take to decide their cases especially when the idle capacity could be utilized usefully in the context of the present food scarcity?

The Deputy Minister in the Ministry of Food and Agriculture (Shri D. R. Chavan): (a) Two, one each at Gorakhpur and Moradabad.

(b) to (d). The mill at Gorakhpur is not yet complete. The mill at Moradabad has been set up without prior approval of Government. There were allegations against the mill that it had misused machinery imported by another party. The case is under investigation.

12 hrs.

RE: CALLING ATTENTION NOTICE
 (Query)

Mr. Speaker: Calling Attention notice. Shri Onkarlal Berwa.

Shri Hem Barua (Gauhati): Sir, may I make a submission for your consideration on the Calling Attention Notice No. 2? I beg to submit that I submitted a Calling Attention notice last Friday on this very subject about anti-Indian demonstrations in Nairobi and the security of Indian nationals in Stanleyville in Congo and it was rejected outright. Now, my complaint is this—this is an allegation also....

Mr. Speaker: I will call for the papers and see. That has to be taken later.

Shri Hem Barua: In this connection I want to submit an allegation also—that is the impression I am getting. When we submit Calling Attention notices, before the Calling Attention notices reach you, they are rejected somewhere at the lower level. I can substantiate what I have submitted.

of Urgent Public Importance

Mr. Speaker: If he can substantiate it, I will certainly welcome it. But I must just observe here that no Calling Attention notice is decided by anybody else. These are all brought to my notice and all are collected and then the Secretary reads each one, one after the other, and then I take the decision. Sometimes, it so happens that we have to find out the facts and we keep that under consideration. If the hon. Member can bring anything to my notice....

Shri Hem Barua: I can do it now.

Mr. Speaker: Not now. Shri Onkarlal Berwa.

12.02 hrs ..

CALLING ATTENTION TO MATTERS OF URGENT PUBLIC IMPORTANCE

(i) SHORTFALL IN THE GENERATION OF POWER IN THE GANDHI SAGAR DAM

श्री श्रीकार लाल बरवा (कोटा) :
 मैं अविलम्बनीय लोक महत्व के निम्नलिखित विषय की प्रोर सिंचाई प्रोर विद्युत् मन्त्री का ध्यान दिलाता हूँ प्रोर प्रार्थना करता हूँ कि वह इस बारे में एक वक्तव्य दें :—

“गंधी सागर बांध में बिजली के उत्पादन में कमी।”

The Minister of Irrigation and Power (Dr. K. L. Rao): Sir, I shall lay the statement on the table of the House. [Placed in Library. See No. LT-3498/64].

अध्यक्ष महोदय : उनके पास तो स्टेटमेंट होगा।

श्री श्रीकार लाल बरवा : नहीं साहब, नहीं है।